

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Friday the 10th day of November 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), and
Hon'ble Mrs. Shreeshha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No.390/2023 For Stay IA No.1189/2023	CA M Suresh kumar Vs Ansio Industries Pvt. Ltd. & 2 Ors.	Mr. A.G Sathyanarayana	
2	Comp App (AT) (CH) (Ins) No. 369/2023 For Condone Delay IA No. 1128/2023 Fir Exemption IA No. 1126/2023 Delay in representation IA No. 1127/2023	Navneet Chaurasia Vs Smt. Anuradha Bisani, Liquidator, Lanco Infotech Ltd.	Mr. Vivek Sinha	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	TA (AT) No. 260/2021 (CA (AT) No. 107/2019)	M/s United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr.	Dr. Gopal Das Bhavan	Mr. Ajay Kumar Chopra- R1
4	TA (AT) No. 98/2022 (CA (AT) No. 180/2020)	Mr. T Shanmugapriya Vs M/s Embassy Travels and Tours Private Ltd & Ors.	Mr. A Jaishankar M/s Shivakumar & Suresh	Mr. Kaushik N Sharma- R1 & R2
5	Comp. App (AT) (CH) (Ins) No.147/2022 For Exemption IA No.342/2022 For Stay IA No.343/2022	Ferrous Metallic Enterprises & Anr. Vs Progressive Power Solution LLP & 9 Ors.	Mr. VK Sajith	Mr. Y. Suryanarayana-R2 Mr. R SivaramanR3, R4 Mr. Tepasvilal Deora- R8 Ms. N Madhusruthi- R10

6	Comp App (AT) (CH) No. 67/2023 For Condone Delay IA No. 854/2023 For Exemption IA No. 855/2023	Dayanand Agarwal & 5 Ors. Vs Mr. Ramesh Kumar Agarwal & 12 Ors.	Mr. B Sarath Babu	Mr. TK BhaskarR1, R3
7	Comp App (AT) (CH) (Ins) No. 191/2023 For Delay in refiling IA No. 612/2023 To dispense with IA No. 614 & 615/2023 For Stay IA No. 616/2023	Manoj Babu Madineni Vs UV Asset Reconstruction Company Ltd. & 2 Ors.	Mr. Samuel Nagadesai, PCS	
8	Comp App (AT) (CH) (Ins) No. 255/2023 For Stay IA No. 810/2023	Phoenix Arc Private Limited Vs Pankaj Srivastava, Liquidator of Samruddhi Realty Ltd. WITH	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Abhishek Anand
9	Comp App (AT) (CH) (Ins) No. 332/2023 For Condone Delay IA No. 1007/2023 For Stay IA No. 1008/2023 Urgent Listing IA No. 1006/2023	Essel Finance Advisors & Managers LLP Vs Mr. Pankaj Srivastava, Liquidator, Samruddhi Realty Ltd. & 2 Ors.	Mr. VV Sivakumar	
10	Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of M/s Rathna S Vs UCO Bank	Mr. V Venkata Sivakumar	
11	Comp App (AT) (CH) (Ins) no. 375/2023 For Stay IA No. 1146/2023 Leave to file IA No. 1147/2023	Reliance Commercial Finance Limited, Rep by Mr. Senthil Kumar Vs Tharuvai Ramachandra Ravichandran, RP, JBM Homes Pvt. Ltd. & Anr. WITH	Ms. K Jayasudha	
12	Comp App (AT) (CH) (Ins) No. 376/2023 For Stsy IA No. 1148/2023	Reliance Commercial Finance Limited Vs LICHFL Trustee Company Pvt Ltd & 3 Ors.	Ms. K Jayasudha	

For Direction/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	TA (AT) No. 249/2021 (CA (AT) (Ins) No. 904/2020)	Saurabh Kumar Tikmani Resolution Professional Lanco Amarkantak Power Ltd Vs M/S NRSKS Mines and Minerals Pvt Ltd	Mr. Ramakant Rai	Mr. Mohit Chaudhary
14	TA No. 54/2022 (CA (AT) No. 333/2019)	Ms. Simrat Chadha Vs Shilpi Sharanya Apparel and Home Linen Pvt. Ltd. & 3 Ors	M/s Samvid Legal	Mr. Pawan Bhushan-R2
15	TA (AT) No. 96/2022 (CA (AT) No. 181/2020)	Ms. T. Shanmugapriya Vs M/s Skylift Cargo Private Ltd & 3 Ors.	Mr. A Jai Shanker	Mr. Kaushik N Sharma- R1 & R2 Mr. Krishna N Reddy- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (Ins) No.285/2022	IDBI Trusteeship Services Limited Vs. Ozone Urbana Infra Developers Private Limited	Mr. Edward James	Mr. Perikal K Arjun
17	TA (AT) No. 65/2021 (CA (AT) No. 392/2017)	Mr. Gireesh Kumar Sanghi & Anr Vs Ravi Sanghi & Ors WITH	Mr. Anju Jain	Mr. Y Suryanarayana Mr. Anirudh Wadhwa
18	TA (AT) No. 66/2021 (CA (AT) No. 393/2017)	Gireesh Kumar Sanghi & Anr Vs AGA Publications Ltd. & Ors	Mr. Anju Jain	Mr. Y Suryanarayana Mr. Anirudh Wadhwa
19	TA (AT) No. 169/2021 (CA (AT) (Ins) No. 894/2020)	I & B Engineers Pvt. Ltd. Vs Scorpio Engineering Pvt. Ltd.	M/s UKCA & Partners	Ms. Bhavya MohanR1
20	TA (AT) No. 174/2021 (CA (AT) (Ins) No. 1011/2020)	Central Transmission Utility of India Ltd. Vs Summit Binani RP, KSK Mahanadi Power Company Limited & Anr.	Mr. Joshua Samuel	M/s Shardul Amarchand Mangaldas & CoR1

21	Comp App (AT) (CH) (Ins) No. 197/2021 For Condone Delay IA No. 400/2021 For Stay IA No. 399/2021 For Urgent Hearing IA No. 543/2021	Artur Vlatimirovich Nikitin & Anr. Vs Pegasus Asset Recovery Pvt. Ltd & Anr.	Mr. Ajesh Kumar Shankar	Mr. Dinkar SinghR2 Mr. Ravindra Beleyur
22	TA (AT) No. 225/2021 (CA (AT) (Ins) No. 195/2020)	K Kuppuswamy & Anr. Vs G. V. Ravikumar & 2 Ors. WITH	M. Santanam Swaminadhan	Mr. B DhanarajR1 Ms. Madhusmita Bora- R2
23	TA (AT) No. 226/2021 (CA (AT) (Ins) No. 196/2020)	K. Kappuswamy & Anr Vs G.V. Ravikumar, Liquidator of Thirupur Suriya Hitech Apparels Pvt. Ltd. & 2 Ors.	M. Santanam Swaminadhan	Mr. B DhanarajR1 Ms. Madhusmita Bora- R2
24	Comp App (AT) (CH) (Ins) No.345/2021 For Condone Delay IA No. 715/2021 For Exemption IA No. 713/2021 For Stay IA No. 714/2021	Dr. P. Mahalingam Vs Santhosh Hospitals Pvt. Ltd. Through Liquidator MS. Deepa Venkat Ramani and 2 Ors	Mr. Saurab Kalia	Mr. Chandramouli Prabhakar- R1
25	Comp App (AT) (CH) (Ins) No. 21/2022	M Gagan Bothra Vs Senthil Kumar & Anr	Mr. M. Gagan Bothra	Mr. K ChandrasekaranR1 & R2
26	Comp App (AT) (CH) (Ins) No. 186/2022 For Urgent hearing IA No. 429/2022 For Stay IA No. 430/2022 To implead IA No. 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd.	Mr. VV Sivakumar	Mr.AG Sathyanarayana
27	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No. 943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr	Mr.Y Suryanarayana	Mr. K Ramesh M/s Ramalingam & Associates- R1 M/s Mano Ranjani- R2
28	Comp App (AT) (CH) (Ins) No. 439/2022 For Exemption IA No. 1113/2022	Indian Renewable Energy Development Agency Limited Vs	Mr. Vinod Kumar	Mr. Anant Merathia- R1 Ms. Anusha PeriR3, R4

	For Stay IA No. 1114/2022	Kondisetty Kumar Dushyantha & 7 Ors		Mr. V Mahesh- R5 Mr. B. Chandrasekaran- R6 Mr. T Shrinikethan- R8.
29	Comp App (AT) (CH) (Ins) No. 149/2023	M/s Beetel Teletech Limited (Erstwhile Brightstar Telecommunications India Limited) Vs M/s Felix Infotech Private Limited	Mr. Kunwar Singh	Mr. Anirudh A Sriram
30	Comp App (AT) (CH) (Ins) No. 119/2023 For Stay IA No. 408/2023	IFCI Limited Vs Mr. Kondasetty Kumar Dushyantha & 8 Ors.	Mr. MV Kini	Mr. Anant Merathia- R1 Mr. I S. Uppin- R4

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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